

TO BE PUBLISHED IN PART II SECTION 3(1) OF THE GAZETTE OF INDIA

GOVERNMENT OF INDIA
MINISTRY OF FINANCE (DEPARTMENT OF REVENUE)

New Delhi, the May, 1983

NOTIFICATION
INCOME TAX

29/5/83

Nb. S³⁰⁰ (F.No.203/55/82-ITA.II): It is hereby notified for general information that the following scientific research programme has been approved for the period specified below for the purpose of sub-section (2A) of the section 35 of the Income-tax Act, 1961 read with rule 6(iv) of the Income-tax Rules, 1962 by the Secretary, Department of Science & Technology, New Delhi:-

1. Scientific Research Project: Comparative studies on the effects of the organophosphorus insecticides on plant metabolism.
2. Name of the Sponsorer : Hindustan Lever Limited, Bombay,
3. Implementing Lab : Madurai Kamaraj University, Madurai,
4. Date of commencement : 15-4-1983
5. Date of completion : 14-4-1985
6. Duration of the project : 2 years
7. Estimated cost : Rs.99,400/-
2. Madurai Kamaraj University, Madurai stands approved under section 35(1)(ii) of the Income-tax Act vide Ministry of Finance Notification No.867 dated 11-2-1975.

Sd/-
(M. G. C. Goyal)

Under Secretary to the Government of India

Copy forwarded to:-

1. All Commissioner of Income-tax (2 copies).
2. Director of Inspection (II&Audit)/Investigation/Special Investigator RS&P/Vigilance/Intelligence/Recovery/P&FR, New Delhi.
3. Directorate of OSMS(II), 1st floor, Aiwan-e-Ghalib, Mata Sundri Lane, New Delhi.
4. The Secretary, Department of Science & Technology, Technology Bhavan, New Mehrauli Road, New Delhi, with reference to their O.M.No.2/122/82RA(TU.II), dated the 4th March, 1983.
5. The Joint Secretary & Legal Adviser, Ministry of Law, Shastri Bhavan, New Delhi.
6. The Manager - Finance & Taxation, Hindustan Lever Limited, Hindustan Lever House, 165-166, Backbay Reclamation, Bombay-400020.
7. Comptroller and Auditor General of India (40 copies).
8. Bulleting Section of D. I. (RS&P), New Delhi (5 copies).

3201/83
30/6
Sd/-
(M. G. C. Goyal)

Under Secretary to the Government of India.

भारत के राजपत्र के भाग 11 खंड 3(11) में प्रकाशनार्थ

भारत सरकार
वित्त मंत्रालय
(राजस्व विभाग)

नई दिल्ली, दिनांक 29-6-83
मई, 1983

अधिसूचना

(आयकर)

सं० 5300 (फा० सं० 203/55/82-आ० क० नि० 11) : सर्वसाधारण की जनकारी के लिए एतद्वारा यह अधिसूचित किया जाता है कि सचिव, विज्ञान तथा प्रौद्योगिकी विभाग, नई दिल्ली ने निम्नलिखित वैज्ञानिक अनुसंधान कार्यक्रम को, आयकर नियम 1962 के नियम 6(14) के साथ पठित आयकर अधिनियम 1961 की धारा 35 की उपधारा 2(क) के प्रयोजन के लिए, नीचे विनिर्दिष्ट अवधि के लिए अनुमोदित कर दिया है :-

- 1- वैज्ञानिक अनुसंधान परियोजना : क्वांटिटीव स्टडीज आन दि इफेक्ट्स आफ दि आरगेनोपोस्फेरस इसेमिटसाइड्स आन फार्क मेटाबोलिज्म ।
- 2- समर्थक का नाम : हिन्दुस्तान लीवर लिमिटेड, बम्बई
- 3- कर्तव्यनिष्ठ करने वाली प्रयोगशाला : मदुरे कम्मराज मदुरे विश्वविद्यालय
- 4- प्रारम्भ करने की तारीख : 15-4-1983
- 5- पूरा करने की तारीख : 14-4-1985
- 6- परियोजना की अवधि : 2 वर्ष
- 7- अनुमानित लागत : 99,400/- रु०

2- मदुरे कम्मराज विश्वविद्यालय, मदुरे आयकर अधिनियम की धारा 35(1)(1) के अंतर्गत अनुमोदित है, देखिए वित्त मंत्रालय की दिनांक 12-2-1975 की अधिसूचना सं० 867 .

न. व. गो. म. ल.
(एम० जी० सी० गोवल)

अवर सचिव, भारत सरकार

39
330/6
शर्मा